

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 783 & 785 OF 2019 IN

DFR NO. 1762 OF 2019

Dated : 5th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Association of Power Producers

... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s)

: Mr. Amit Kapur
Mr. Akshat Jain

Counsel for the Respondent(s)

: Mr. Buddy A. Ranganadhan
Ms. Pratiti Rungta
Ms. Stuti Kisharn for R-1

Mr. Sudhanshu Choudhuri
Mr. Yogesh K. Kolte
Mr. Mahesh P. Shinde for R-2

Mr. Anup Jain
Mr. S.Rama for R-3

Ms. Poorva Saigal for R-4

Mr. Gautam Chakraborty
Mr. Ashok Rajan
Mr. Arjun Krishnan for R-5

ORDER

Respondent No.3 seeks time.

List the IA for further hearing on **31.10.2019**. Interim order, if any, shall continue till next date of hearing.

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson